

Annexure 4													
Name of the corporate debtor: Osia Hyper Retail Limited (In CIRP)													
Date of commencement of CIRP: 28-04-2026													
List of Creditors Updated on: 15-07-2026													
List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)													
(Amount in Rs.)													
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted (Provisionally Admitted)					Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Indian Overseas Bank	04-05-2026	15,32,47,478.24	15,32,47,478.24	Unsecured	-	No	8.50%	-	-	-	-	The amount of claim has been provisionally admitted.
2	Karnavati Marketing	11-05-2026	24,60,433.00	-	Unsecured	-	No	0.00%	-	-	-	24,60,433.00	The amount of claim is under verification.
3	Javed Hussian Sabbirhussain Shaikh & Sumaiya Arshi Javed Hussian Shaikh (Wife of Javed Hussian Sabbirhussain Shaikh)	13-05-2026	67,53,147.00	-	Unsecured	-	No	0.00%	-	-	-	67,53,147.00	The amount of claim is under verification.
4	Poonawalla Fincorp Ltd.(Formerly Known as Magma Fincorp Ltd)	13-05-2026	28,84,86,073.00	28,84,86,073.00	Unsecured	-	No	16.01%	-	-	-	-	The amount of claim has been provisionally admitted.
5	Bank of Maharashtra Panaji Branch Goa Zone	14-05-2026	16,40,35,623.56	16,40,35,623.56	Unsecured	-	No	9.10%	-	-	-	-	The amount of claim has been provisionally admitted.
6	Mr. Kapil Khanna And Smt. Inna Khanna	14-05-2026	8,80,00,000.00	-	Unsecured	-	No	0.00%	-	-	-	8,80,00,000.00	The amount of claim is under verification.
7	Unity Small Finance Bank Limited	15-05-2026	10,89,35,269.00	10,89,35,269.00	Unsecured	-	No	6.04%	-	-	-	-	The amount of claim has been provisionally admitted.
8	Navkar Readymades	16-05-2026	1,41,04,060.00	-	Unsecured	-	No	0.00%	-	-	-	1,41,04,060.00	The amount of claim is under verification.
9	CFM Asset Reconstruction Pvt. Ltd.	16-05-2026	13,42,91,771.47	13,42,91,771.47	Unsecured	-	No	7.45%	-	-	-	-	The amount of claim has been provisionally admitted.
10	Prudent ARC Limited (Acting in its Capacity as Trustee of Prudent Trust 150/26)	19-05-2026	11,48,05,210.00	-	Unsecured	-	No	0.00%	-	-	-	11,48,05,210.00	The amount of claim is under verification.
11	Ultra Toys & Gifts Private Limited	20-05-2026	3,71,707.00	-	Unsecured	-	No	0.00%	-	-	-	3,71,707.00	The amount of claim is under verification.
12	D. S. Chaudhari, State Tax Officer(3)/C, Unit-8, Ahmedabad	20-05-2026	4,125.00	-	Unsecured	-	No	0.00%	-	-	-	4,125.00	The amount of claim is under verification.
13	Tata Capital Limited	25-05-2026	11,85,59,030.57	-	Unsecured	-	No	0.00%	-	-	-	11,85,59,030.57	The amount of claim is under verification.
14	Shah Pritiben Mukeshkumar	26-05-2026	14,71,120.00	-	Unsecured	-	No	0.00%	-	-	-	14,71,120.00	The amount of claim is under verification.
15	Himani Himanshu Dani	26-05-2026	16,80,000.00	-	Unsecured	-	No	0.00%	-	-	-	16,80,000.00	The amount of claim is under verification.
16	Rim Buildcon - A Partership Firm	26-05-2026	1,32,50,000.00	-	Unsecured	-	No	0.00%	-	-	-	1,32,50,000.00	The amount of claim is under verification.
17	Muthoot Fincorp Ltd	26-05-2026	5,31,30,705.91	-	Unsecured	-	No	0.00%	-	-	-	5,31,30,705.91	The amount of claim is under verification.
18	Mital Prakashkumar Bhenjaliya	31-05-2026	14,80,000.00	-	Unsecured	-	No	0.00%	-	-	-	14,80,000.00	The amount of claim is under verification.
19	Patel Sharmistha	31-05-2026	16,90,000.00	-	Unsecured	-	No	0.00%	-	-	-	16,90,000.00	The amount of claim is under verification.
20	Patel Roshaniben Jigarbhai	31-05-2026	16,90,000.00	-	Unsecured	-	No	0.00%	-	-	-	16,90,000.00	The amount of claim is under verification.
21	Patel Saurabh And Jigarkumar Mahendrabhai Patel	31-05-2026	16,90,000.00	-	Unsecured	-	No	0.00%	-	-	-	16,90,000.00	The amount of claim is under verification.
22	Muthoot Finance Limited	09-06-2026	10,75,66,749.00	-	Unsecured	-	No	0.00%	-	-	-	10,75,66,749.00	The amount of claim is under verification.
23	Fonex Bizhub LLP Stationary Product	11-06-2026	6,20,993.00	-	Unsecured	-	No	0.00%	-	-	-	6,20,993.00	The amount of claim is under verification.
24	Jayna Enterprises	24-06-2026	7,71,505.00	-	Unsecured	-	No	0.00%	-	-	-	7,71,505.00	The amount of claim is under verification.
Total			1,37,90,95,000.75	84,89,96,215.27	-	-	-	47.10%	0.00	0.00	0.00	53,00,98,785.48	

Note: THE CREDITORS ARE HEREBY INFORMED THAT:

1. In pursuance of Section 15(1)(c), Regulations 6(2)(c) and 12(1), regulations 12(2) and regulation 13 of CIRP Regulations, 2016, the claimants can submit their claims within 14 days of commencement of CIRP, upto 90th days of commencement of CIRP and also till up to seven days before the date of meeting of creditors for voting on the resolution plan or the initiation of liquidation, as the case may be, respectively.
2. The Interim Resolution Professional and his team is diligently verifying the claims on a daily basis as per regulation 13 and 14 of CIRP Regulations, 2016. However, certain claims have been provisionally admitted based on the records submitted by the claimants. These claims remain subject to further verification upon receipt of the complete books of accounts and records maintained by the Corporate Debtor, that is awaited from the suspended management of the Corporate Debtor.
3. It is important to note that the submission and verification of claims is an ongoing process. Given the significant volume of emails and documents pertaining to the claims filed against the Corporate Debtor, there might be some delays in the collation and review of claims. This is a procedural aspect that will be addressed in due course of time.
4. The Interim Resolution Professional assures all stakeholders that the claims are being continuously verified, and the updated list of claims will be uploaded frequently to maintain transparency and compliance with the regulatory requirements.
5. It is further requested that if any creditors who don't find their names in the present list, may further send a reminder email at the process email id (cirp.osia@npvinsolvency.in), to follow-up on their claim for quick actions.